#### **Assembly Business** Un-Starred Assembly Question No. 58

_				
_	•	_	2	í
		( )		

The Additional Chief Secretary to Government of Haryana, Development & Panchayats Department, Chandigarh.

To

The Secretary, Haryana Vidhan Sabha, Chandigarh.

Memo No. IT/2022/ 98802 Dated: 6-08-2022

Un-Starred Assembly Question No. 58 asked by Shri Ram Kumar, MLA. Subject :-

Please find enclosed 110 copies of Reply (both English and Hindi) alongwith 2 soft copies for the reply of the said question. This question is listed on 09.08.2022.

DA: As above.

Assistant Engineer (IT), for Additional Chief Secretary to Government of Haryana, Development & Panchayats Department,

Chandigarh.

Endst. No. IT/2022/ 98803 - 11

Dated: 6-08-2022

Copies of reply (both in English and Hindi) as mentioned against each are forwarded to the following for information and necessary action please :-

	9				
1	The Private Secretary to Chief Minister, Haryana, Chandigarh				
2	The Private Secretary to Development & Panchayats Minister,	10 Copies			
	Haryana, Chandigarh				
3	The Chief Secretary to Government of Haryana (Pol .Branch).				
4	The Secretary to Governor of Haryana, Chandigarh				
5	The Private Secretary to Chief Secretary to Haryana, Chandigarh				
6	The Director, Public Relation Department, Haryana, Chandigarh				
7	The Private Secretary to Additional Chief Secretary to Government of				
	Haryana, Development & Panchayat Department				
8	The Deputy Director Legal, Development & Panchayat Department				
9	PA to Director General, Development & Panchayat Department				

DA: As above.

Assistant Engineer (IT), for Additional Chief Secretary to Government of Haryana, Development & Panchayats Department, Chandigarh.

**58. Sh. Ram Kumar (Indri):** Will the Development and Panchayats Minister be pleased to state the block wise detail of the development works executed in district Karnal under the Gram Darshan Portal till to date?

# DEVENDER SINGH BABLI DEVELOPMENT & PANCHAYATS MINISTER, HARYANA

Sir, a statement is placed on the table of the House.

### **Unstarred Question No. 58**

# Statement giving details of Development works in District Karnal under the Gram Darshan Portal

The Development and Panchayats Department has developed Gram Darshan Portal to take demands/suggestions from the rural inhabitants. 969 demands have been received in District Karnal, out of which 594 demands have been recommended by the Public Representatives. Out of these 594 demands, 530 demands have been forwarded to the District Nodal Officers of 27 departments and 64 demands are pending with State Nodal Officers of 27 departments. No demand of Development and Panchayats Department is pending at State Level.

Out of 530 demands at District level, 28 demands have been declared not feasible and 25 have been declared as feasible. Remaining 477 demands are pending at District Level for preparation of estimates/fund allocation. Block wise status of these demands for District Karnal for all Departments is shown below:-

Block Name	Total Demands Received from Rural Inhabitants	Number of Demands recommended by Public Representative	Demands forwarded to District Nodal Officers	Feasible demands by District Level Officiers	Not Feasible demads by District Level Officers
Assand	19	0	0	0	0
Chirao	0	0	0	0	0
Gharaunda (Part)	208	163	159	6	16
Indri	119	101	77	4	4
Karnal	172	113	104	5	8
Kunjpura	79	77	60	1	0
Munak	91	15	15	4	0
Nilokheri	177	101	91	3	0
Nissing at Chirao	104	24	24	2	0
Total	969	594	530	25	28

58. श्री राम कुमार (इंद्री): क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि ग्राम दर्शन पोर्टल के अंतर्गत करनाल ज़िले में अब तक किए गए विकास कार्यों का खण्डवार ब्यौरा क्या है ?

देवेंद्र सिंह बबली

विकास एवं पंचायत मंत्री, हरियाणा

श्रीमान जी, विवरण सभा पटल पर रख दिया गया है।

## अतारांकित प्रश्न संख्या 58

## ग्राम दर्शन पोर्टल के अंतर्गत जिला करनाल में विकास कार्यों के विवरण का ब्यौरा

विकास एवं पंचायत विभाग ने ग्रामीण निवासियों से मांगों/ सुझावों को लेने के लिए ग्राम दर्शन पोर्टल विकसित किया है। जिला करनाल में 969 मांगें प्राप्त हुई हैं, जिनमें से 594 मांगों की सिफारिश जनप्रतिनिधियों द्वारा की गई है। इन 594 मांगों में से 530 मांगें 27 विभागों के जिला नोडल अधिकारियों को भेज दी गई हैं और 64 मांगें 27 विभागों के राज्य नोडल अधिकारियों के पास लंबित हैं। विकास एवं पंचायत विभाग की कोई मांग राज्य स्तर पर लंबित नहीं है।

जिला स्तर पर 530 मांगों में से 28 मांगों को पूरा नहीं किया जा सकता है और 25 को पूरा किया जा सकता है। शेष 477 मांगें प्राक्कलन तैयार करने अथवा निधि आबंटन के लिए जिला स्तर पर लंबित हैं। जिला करनाल की मांगों का खण्डवार ब्यौरा नीचे दर्शाया गया है:

खण्ड का नाम	कुल मांगें प्राप्त (ग्रामीण निवासियों से)		राज्य नोडल अधिकारी द्वारा जिला नोडल अधिकारी को भेजी गई	नोडल अधिकारी द्वारा की	जिला नोडल अधिकारी द्वारा नहीं की जा सकने वाली
			मांगें	वाली मांगें	मांगें
असंद	19	0	0	0	0
चिराओ	0	0	0	0	0
घरौंडा (पार्ट)	208	163	159	6	16
इंद्री	119	101	77	4	4
करनाल	172	113	104	5	8
कुंजपुरा	79	77	60	1	0
मुनक	91	15	15	4	0
नीलोखेड़ी	177	101	91	3	0
निसिंग	104	24	24	2	0
कुल	969	594	530	25	28